(श्री बालकृष्ण गुप्त)

और बिगड़ता जा रहा है। मनीपुरी लोग स्वशासन चाहते हैं और वह उनको बिना किसी झिझक के दे देना चाहिए और उनको स्टेटहुड फौरन मिल जाना चाहिए, नहीं तो जिस तरह मिजो वाले और नागा वाले पीकिंग चले गए, ईस्ट पाकिस्तान चले गए, उसी तरह वहां की हालत होने वाली है। मनीपुर में जो हमारी पार्टी एस० एस० पी० मौजूद है वह भी स्टेटहुड मांगती है और इसलिए मैं गृह मंत्री-साहव से बार-बार निवेदन करूंगा कि इसमें ज्यादा विलम्ब न करें, नहीं तो स्थिति बहुत बिगड़ जायगी और फिर देर करने में वह आहसान भी नहीं मिलेगा जो आज मिल सकता है।

भी उपसभापति : सवाल तो इसमें है ही नहीं ? ^{Now,} Papers to be laid on

the Table.

PAPERS LAID ON THE TABLE

PREFACE TO FOURTH FIVE YEAR PLAN

THE MINISTER Of STATE (SHRI-MATI NANDINI SATPATHY): Sir, on behalf of Shrimati Indira Gandhi, I beg to la) on tlu.' 1 able a copy ot a document (in English and Hindi) entitled "Preface to Fourth Five Year Plan." [Placed in Library. See No. LT-3878/70.J

lin I'UMJM HI WAGES (PROCEDURE) AMENDMENT RULI S.. 1970 THE DEPUTJ MINISTER IN I HE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHR1 BISHWA NATH ROY): Sir, I beg to lav on the Table, under sub-section iiij ≤i section 26 of the Payment of Wages Act, 1986, a copy oi the Ministry of Inborn. Employment and Re-hahilitatiou (Department ol Labour and I'.m ployment) Notification S.O. No. 2410-PWA/ Procedure/Rule/Am, dated die <>th July, 11)70 (in English and Hindi), publishing the Payment of Wages (Procedure) Amendment Rules. 1970, [Placed in Library. See No. I I\3S53/7(h]

I. ANNUAL REPORI AND ACCOUNTS (1966-67) OF THE INDIAN COUNCIL OF AGRICULTURAL RESEARCH, NEW DELHI AND RIIATIII PU-I US

II. THE WEST BENGAL LAND REFORMS (AMENDMENT) AIT. 1970

SHRIMATI NANDINI SATPATHY: Sir, n behalf of Shri Annasaheb Shinde, I beg

to lay on the Table—

(a) A copy each of the following papers (in English and Hindi): —

on the Table

(i) Annual Report and Accounts of the Indian Council of Agricultural Research, New Delhi, for the year 1966-67, together with the Audit Report thereon. [Placed in Library. See No. LT-3858/70.J

(ii) A statement showing the reasons of the delay in laying the above Report on the Table. [Placed in Library. See No. LT-3859/70.J

(b) A copy of the West Bengal Land Reforms (Amendment) Act, 1970 (Presi dent's Act No. 16 of 1970), under sub section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act. 1970. [Placed in Library. See No. LT-3946/70.]

NOTIFICATIONS UNDER THF. ESSENTIAL COMMODITIES ACT, 1955

SHRIMATI NANDINI SATPATHY: Sir, on behalf of Shri Annasaheb Shinde, I also beg to lav nn the Fable a copy each of the ' following Notifications (in English and Hindi) of the Ministry of F'ood, Agriculture, Community Development and Cooperation (Departmem of Food) under sub-section (6) ol section 3 of the Essential Commodities An. 1955:—

(i) Notification O.S.R. No. 987. dated i In- 86th May, 1970. [Placed in Library. See No. LT-3856/7 $^{\odot}$.]

(ii) Notification O.S.R. No. 934/Ess. Com./Sugar, dated the 9th June, 1970, publishing the Sugar (Price Determina-lion) Fourth Amendment Order, 1970. | Placed in Library. See No. LT-3855/7*.]

(iii) Notification O.S.R. No. 956/Ess. Com./Sugar, dated the 18th June, 1970, publishing the Sugar (Price Determination) Fifth Amendment Order, 1970.

(iv) Notification G.S.R. No. 967/Ess. Com./Sugar. dated the 25th June, 1970, publishing the Sugar (Price Determination) Sixth Amendment Order, 1970.

(v) Notification G.S.R. No. 970/Ess. Com./Our, dated the 26th June. 1970. publishing the Gur (Regulation of Use) (Second Amendment) Order, 1970.

(vi) Notification G.S.R. No. 1000, dated the 1st July, 1970, publishing the Roller Mills Wheat Products (Ex-mill) Price Control (Amendment) Order, 1970.